

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL: HYDERABAD BENCH:  
AT HYDERABAD

ORIGINAL APPLICATION NO.1460 of 1994

Date of Judgement: 4.4.96

BETWEEN 2

S. MALLIKARJUNA

**APPLICANT**

AND

1. The Railway Board, represented by Rail Bhavan, New Delhi.
2. The General Manager, South Eastern Railway.
3. The Financial Advisor and Chief Accounts Officer, South Eastern Railway.
4. The Railway Recruitment Board, Bhopal, represented by Secretary, Staff Selection Commission, New Delhi.

COUNSEL FOR THE APPLICANT: SHRI KM P.NAVEEN RAO

COUNSEL FOR THE RESPONDENTS: SHRI N.R.DEVARAJ,Sr.SC for Railways.

**CORAM:**

HON'BLE SHRI JUSTICE M.G.CHAUDHARI, VICE CHAIRMAN

## JUDGEMENT

(AS PER HON'BLE SHRI JUSTICE M.G.CHAUDHARI, VICE CHAIRMAN)

Heard Shri P.Naveen,Rao, learned counsel for the applicant and Shri Satyanarayana for Shri N.R. Devaraj, Sr.Standing Counsel for the respondents.

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2. Shri P.Naveen Rao, learned Advocate for the applicant has prayed for withdrawal of the Original Application vide his letter dated 3.4.1996 on the instructions of the applicant on the ground that the relief sought by the applicant has been granted to him by the Railway Administration. The said request is granted. The Original Application accordingly stands withdrawn. The interim order, if any, vacated.



MEMBER (ADMN.)



VICE CHAIRMAN

DATED: 4th April, 1996.  
Open court dictation

19/12/96  
Deputy Registrar (S) C.C.

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O.A. 1460/94.

1. The Secretary(Services)  
Railway Board,  
Railbhavan, New Delhi.
2. The General Manager, S.E.Rly,  
Calcutta-43.
3. The Financial Advisor and Chief Accounts Officer,  
S.E.Rly, Calcutta-43.
4. The Secretary, Railway Recruitment Board,  
D.15, Macha Colony(Near Bus Stop No.6)  
Shivaji Nagar, Bhopal-460016.
5. One copy to Mr.P.Naveen Rao, Advocate, CAT.Hyd.
6. One copy to Mr.N.R.Devraj, SC for Rlys, CAT.Hyd.
7. One copy to Library, CAT.Hyd.
8. One spare copy.

pvm

9/4/96

I COURT

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APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR.JUSTICE M.G.CHAUDHARI  
VICE-CHAIRMAN

AND

THE HON'BLE MR.H.PATEENDRA PRASAD :M(A)

Dated: 4-4-1996

ORDER/JUDGMENT

M.A/R.A./C.A.No.

in

O.A.No. 1460/94

T.A.No. (w.p. )

Admitted and Interim Directions  
issued.

Allowed.  
Disposed of with directions  
Dismissed.

Dismissed as withdrawn.

Dismissed for Default

Ordered/Rejected.

No order as to costs.

pvm

